

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400 614

OA. NO. 847/88

Shri Namdeo Janaku Shingade,
Auditor,
The Local Audit Officer,
(Air Force), South Deolali 422 501.
(District Nasik).

.. Applicant

V/S.

Union of India,
Ministry of Finance,
Govt. of India, New Delhi

AND FOUR OTHERS.

.. Respondents

CORAM: Hon'ble Member (J) Shri M.B.Mujumdar
Hon'ble Member (A) Shri M.Y.Priolkar

Appearances:

Shri S.Paul Sundararajan
Advocate
for the Applicant

Shri V.S.Masurkar
Advocate
for the Respondents

ORAL JUDGMENT

Dated: 25.1.1989

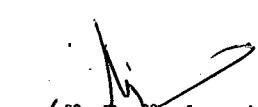
(PER: M.B.Mujumdar, Member (J))

Heard Mr.S.Paul Sundararajan, learned advocate for the applicant and Mr.V.S.Masurkar, learned advocate for the respondents nos. 1 to 4.

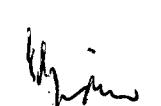
2. The applicant was appointed as LDC in 1963. He was promoted as Auditor in 1971. The further promotion available to him was that of Higher Functional Grade in Auditor's category. The DPC which was held on 1.4.1987 for considering persons for promotion to that grade considered the case of the applicant, but found him "not yet fit". The applicant has challenged that decision by filing the present application.

3. Admittedly, the applicant was given adverse remarks for 1984 and 1985. These adverse remarks were communicated to the applicant. The DPC in its meeting held on 1.4.1987 had considered remarks for 1984, 1985 and 1986. The adverse remarks for these years must have come in the way of the promotion of the applicant.

4. We do not sit in appeal against the decision of the DPC. We have considered the proceedings of the DPC held on 1.4.1987 and we do not find anything wrong in these proceedings. Hence, the application is rejected summarily under Section 19 (3) of the Administrative Tribunal Act, 1985, with no orders as to costs.


(M.B. Mujumdar)

Member (J)


(M.Y. Priolkar)

Member (A)